

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General, at Srinagar)

ORDER

No:- 394

Dated:- 01.10.2014

Keeping in view the damages caused to property of officials of the High Court due to recent floods, one month's salary of the High Court employees (Gazetted/ Non-Gazetted) including adhoc/daily rated and other contingency employees, is released in advance in their favour. The advance salary so released shall be recovered in six equal monthly installments, commencing from November. 2014.

By Order

Sd/-

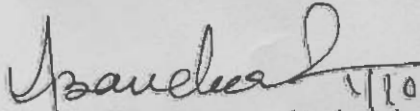
(Suresh Kumar Sharma)

Registrar General

No: 9893-49/Ac Dt 1-10-2014

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Secretary to Govt. Deptt. Of LJ&PA, Govt. of J&K, Srinagar, for information.
4. Registrar Vigilance, High Court of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Chief Accounts Officer, High Court of J&K, Srinagar,
7. Accounts Officer High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.


Deputy Registrar (Adm.)